



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.09.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 21.09.2026, 22.09.2026, 23.09.2026, 24.09.2026, 25.09.2026 & 29.09.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	21.09.2026	12.10.2026
2.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	21.09.2026	12.10.2026
3.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	21.09.2026	12.10.2026

4.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer With	21.09.2026	13.10.2026
5.	Comp. App. (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	21.09.2026	13.10.2026
6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	21.09.2026	13.10.2026
7.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	21.09.2026	13.10.2026
8.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	21.09.2026	13.10.2026
9.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	21.09.2026	13.10.2026

10.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr. With	21.09.2026	13.10.2026
11.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	21.09.2026	13.10.2026
12.	Comp. App. (AT) (Ins) No. 566 of 2026 (With Defects) Part Heard	Vishal Sharma Suspended Director of Hotel Horizon Pvt. Ltd. Vs. Consortium of Oberoi Realty Ltd. Shree Aman Developers Pvt. Ltd. & JM Financial Properties and Holdings Ltd. & Ors.	22.09.2026	14.10.2026
13.	Comp. App. (AT) (Ins) No. 1443 of 2025 Part Heard	Atul Mittal, (Liquidator of Homestead Infrastructure Pvt. Ltd.) Vs. Ashish Singh, (RP of Golden Peacock Residence Pvt. Ltd.) & Anr.	23.09.2026	14.10.2026
14.	Comp. App. (AT) (Ins) No. 1709 of 2023 Part Heard	Improve Vyapaar Pvt. Ltd Vs. VAA Developers Pvt. Ltd.	24.09.2026	05.10.2026
15.	Comp. App. (AT) (Ins) No. 1511 & 1512 of 2025 Part Heard	Mannoj Kumar Jain Vs. IDBI Bank & Anr.	25.09.2026	07.10.2026

16.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	29.09.2026	05.11.2026
17.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	29.09.2026	05.11.2026
18.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	29.09.2026	05.11.2026
19.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	29.09.2026	05.11.2026
20.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	29.09.2026	05.11.2026
21.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	29.09.2026	05.11.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar